

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of ACJM NR/BE

Date - 24.01.17

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1.	512/17	राजा राम	mvact	GAP/BE	550=00	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	513/17	दण्डिश	"	"	250=00	
3.	514/17	ढोटेलाल	"	"	550=00	
4.	515/17	मुन्नालाल	"	"	550=00	
5.	516/17	बबराबाब	"	"	550=00	
6.	517/17	शुभम सुखा	"	"	550=00	


  
 2nd Chief Judicial Magistrate  
 GADAP/BE


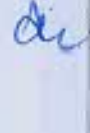
**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

Dr - 24/1/17

In the Court of CJM Bareilly

Sl. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
			NIL			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

  
**Chief Judicial Magistrate**  
**Bareilly**

Represented by:   
 dt: 

OF MISDEMEANOUR CASES UNDER THE SABALPATTY OFFENCE  
 (SABALPATTY DEPOSIT SCHEME) POWER JYOTI ACCOUNT IN STATE BANK OF  
 INDIA)

In the Court of ACOML  
29/11/17

Sl. No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in the account number (To be filled up by the District Judge/ship before upgrading this form on the website) of State Bank of India with application commissioner after filling up the prescribed (Chairman/Director) of the Scheme and Chairman, forms are available on the website.


**BY ORDER**  
  
**A.C.J.M. TI**  
**BAREILLY**



**OF FAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

In the Court of ACJM II BLY

S. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India, along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

  
Addl. Chief Judicial Magistrate-II  
Bareilly





A. 24.1.11

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of: *ACJM (C) Barilly*

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website).

*not*

*[Signature]*

ACJM TV BARILLY 24/1/11

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
LIST DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

दिनांक 24/1/17

In the Court of A. C. J. M. 7

Number	Name of parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	NIL				

*Prepared by  
Chitwan/SC Jd.*

  
 अपर मुखा न्यायिक मजिस्ट्रेट  
 कक्षा सं. 07  
 बरेली

2/5

In the court of ACJM (NER) Bareilly.

DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Date 24-01-17

S.N.	Case Number	Name of Parties	Under Section/Act	Police Station/Department	Proposed Fine	Remarks
				<u>nil</u>		The Proposed fine may be deposited in Account number ..... (To be filled in by the District Judgeship before uploading the proforma on the website) of SBI, Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)



Sir Submitted  
for  
Clerk ACJM (NER) Bareilly

ACJM (NER) BAREILLY



In the Court of J. M. Baheri Baredilly.

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of J.M. Baheri 24/1/17

Sl. number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

**J. M. BAHERI**  
**MAGISTRATE BAREILLY**  
**TAJIKOT**